

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 4601 TO BE ANSWERED ON: 20.03.2026**

**Impact of Primary Fertiliser Shortages**

**4601. Shri Pushendra Saroj:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the number of cases relating to diversion, hoarding or black-marketing of subsidised fertilisers detected by Central agencies in the country including Uttar Pradesh since 2021;
- (b) the number of inspections conducted jointly with the Department of Fertilisers and the quantity of fertiliser seized in cases involving misuse of Direct Benefit Transfer (DBT) systems or point-of-sale authentication gaps in the country, State and district-wise, particularly for the said State;
- (c) the number of licences suspended or cancelled and prosecutions launched under the Essential Commodities Act or Fertiliser Control Order for such violations in the country, State and district-wise, particularly for the said State; and
- (d) the corrective technological and enforcement measures introduced by the Central Government to prevent leakages in subsidised fertiliser distribution and ensure last-mile accountability?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(SMT. ANUPRIYA PATEL)**

(a) to (c): In order to address the issues such as diversion, hoarding and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is also sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

However, Department of Agriculture and Farmers Welfare (DA&FW) in consultation with the State Governments is regularly monitoring the enforcement action taken by State Governments against the cases of Black marketing, Hoarding, Sub-standard and Diversion on weekly basis and regularly pursuing with the State Governments to strictly implement the enforcement action against the defaulters.

Accordingly, as per information received from the DA&FW, since April 2025, 4,60,840 raids have been conducted in the country with 16,160 show cause notices issued, 6,782 licenses suspended/cancelled and 817 FIRs registered against defaulters. In Uttar Pradesh Since April 2025, 45,387 raids have been conducted with 2,985 show cause notices issued, 3,302 licenses suspended/cancelled and 233 FIRs registered against defaulters. In addition, the State Government of Uttar Pradesh has informed about the district-wise details regarding suspension or cancellation of licenses and prosecutions launched under the Essential Commodities Act, 1955 or the Fertilizer (Control) Order, 1985 for the time period 01.04.2025 to 16.03.2026 at **Annexure**.

Further, the Fertilizer Flying Squad (FFS), under the Department of Fertilizers, operates in collaboration with State/UT Governments to enforce the Fertilizer Control Order (FCO), 1985, and the Fertilizer (Movement Control) Order, 1973. Fertilizers are classified as essential commodities under the Essential Commodities Act, 1955, empowering States to combat black marketing and hoarding through inspections and punitive actions.

Since April 2022 to 15.03.2026, the FFS has conducted a total of 749 inspections across various categories, including Mixture Manufacturer Units, Urea Diversion Units, and Wholesale/Retail Fertilizer Shops, spanning 18 states/UTs.

This report details the inspections and actions across three main categories, covering the period up to till date.

**(I) Inspections of Mixture Manufacturer Units:-** The FFS conducted 408 inspections across 11 States, details are as under;

Sr. No.	State	No. of Mixture Units inspected
1	Andhra Pradesh	17
2	Bihar	11
3	Gujarat	68
4	Karnataka	58
5	Kerala	60
6	Maharashtra	66
7	Tamil Nadu	111
8	Telangana	3
9	Uttarakhand	2
10	Uttar Pradesh	4
11	Madhya Pradesh	8
Total		408

**(II) Inspections of Urea Diversion Units:** The FFS performed 147 inspections across 12 states/UTs, focusing on non-agricultural uses of urea (e.g., plywood, resin, tableware, cattle feed, dyeing). These inspections resulted in 58 FIRs registered against violators.

Sr. No.	State	Inspections of Urea Diversion Units	No. of FIR registered
1	Gujarat	43	25
2	Haryana	32	15
3	Karnataka	6	2
4	Kerala	19	3
5	Rajasthan	16	2
6	Telangana	2	0
7	Uttar Pradesh	12	3
8	Punjab	2	0
9	Bihar	3	3
10	Delhi	5	3
11	Tamil Nadu	1	1
12	Maharashtra	6	1
<b>Total</b>		<b>147</b>	<b>58</b>

**(III) Inspections of Wholesale/Retail Fertilizer Shops:** - A total of 194 inspections were carried out across 5 states, with 130 action recommendations issued to address irregularities in distribution and sales.

Sr. No.	State	Inspections of wholesale/Retail shop of Fertilizers
1	Bihar	92
2	Haryana	14
3	Uttar Pradesh	19
4	Punjab	40
5	Madhya Pradesh	29
<b>Total</b>		<b>194</b>

(d) The Integrated Fertilizer Management System (iFMS) was launched in June 2016 which is a comprehensive, all-integrated system covering all functionalities in the fertilizer supply chain. This comprehensive system covers the entire supply chain, meticulously capturing transactional data from raw material procurement, imports to fertilizer production and transportation via rail or road from plants, rake houses, ports to district warehouses, and finally sale at PoS enabled retailers, everything aligned with monthly supply plans at district level and the movement of fertilizers is being captured in real time. The iFMS has also been developed to ensure capture and maintain the fertilizers movement and sale data accurately in a secured manner.

Besides, Department of Fertilizers has also developed a dashboard which can be accessed by authorized users. The dashboard is developed to facilitate easy monitoring by various Stake holders viz. State Agriculture Departments, District Collectors and State Marketing Federations. The State Governments are also monitoring the availability and supply of fertilizers through iFMS and eUrvarak Dashboard portals.

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Annexure referred to in reply to parts (a) to (c) of LS UNSQ No. 4601 for answering on 20.03.2026

## District Wise Suspended, Cancelled &amp; FIR Report in Financial Year 2025-26 (01.04.2025 to 16.03.2026)

District Wise Suspended, Cancelled & FIR Report					District Wise Suspended, Cancelled & FIR Report				
S.No	District Name	License Suspended	License Cancelled	FIR	S.No	District Name	License Suspended	License Cancelled	FIR
1	Saharanpur	4	9	3	37	Jhansi	8	6	1
2	Muzaffarnagar	4	10	4	38	Lalitpur	20	2	3
3	Shamli	0	2	5	39	Jalaun	0	0	7
4	Meerut	26	11	6	40	Hamirpur	14	6	3
5	Ghaziabad	0	0	0	41	Mahoba	3	3	0
6	Baghpat	32	4	2	42	To tie	0	4	2
7	Gautam Buddh	4	3	0	43	Chitrakoot	3	0	1
8	Bulandshahr	3	6	1	44	Varanasi	19	10	1
9	Hapur	2	7	5	45	Chandauli	0	6	1
10	Aligarh	21	0	1	46	Ghazipur	5	2	1
11	Kasganj	84	33	14	47	Jaunpur	15	2	0
12	Hathras	2	5	1	48	Mirzapur	26	5	2
13	Etah	0	25	0	49	Bhadohi	6	3	1
14	Agra	2	2	6	50	Sonbhadra	5	3	2
15	Mainpuri	152	46	1	51	Azamgarh	9	0	0
16	Mathura	0	3	2	52	Mau	1	1	1
17	Firozabad	6	21	3	53	Baliya	11	0	0
18	Bareilly	33	23	3	54	Gorakhpur	42	12	2
19	Badaun	11	20	3	55	Maharajganj	0	0	12
20	Shahjahanpur	58	4	4	56	Deoria	0	7	1
21	Pilibhit	45	20	0	57	Kushinagar	29	10	3
22	Bijnor	29	3	1	58	settlement	32	7	3
23	Moradabad	0	14	2	59	Sant Kabir N Siddharta nagar	44	8	4
24	Amroha	16	10	0	60	Gonda	0	28	30
25	Rampur	0	8	1	61	Bahraich	38	13	2
26	Sambhal	0	0	3	62	Balrampur	26	20	4
27	Farrukhabad	22	7	0	63	Sravasti	12	32	6
28	Kannauj	9	16	1	64	Unnao	15	5	4
29	Etawah	9	5	3	65	Lucknow	4	4	3
30	Auraiya	20	24	8	66	Raebareli	0	16	8
31	Kanpur city	38	15	1	67	Sitapur	3	66	7
32	Kanpur Dehat	36	5	6	68	Hardoi	33	19	7
33	Prayagraj	0	5	4	69	Lakhimpur Kheri	16	68	2
34	Kaushambi	0	2	0	70	Ayodhya	50	32	7
35	Fatehpur	26	14	1	71	Ambedkar Na	4	4	0
36	Pratapgarh	2	0	0	72	Sultanpur	0	21	2
	<b>Total</b>	<b>696</b>	<b>382</b>	<b>95</b>	73	Amethi	19	13	0
					74	Barabanki	13	13	2
					75	<b>TOTAL</b>	<b>527</b>	<b>10</b>	<b>142</b>
						<b>G Total (UP)</b>	<b>1223</b>	<b>14</b>	<b>237</b>
							<b>83</b>	<b>65</b>	

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